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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 90/NCLT/AHM/2017  
C.W. CA(CAA) No. 59/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017**

Name of the Company: **Rohini Bioseeds and Agritech Pvt. Ltd**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SHRI NAVIN PAHWA WITH	SR. ADV.	PETITIONER	
2.	NATASHA SUTARIA FOR THAKKAR & PAHWA, ADVS.	ADV.		

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Petitioner.

Proof of publication filed.

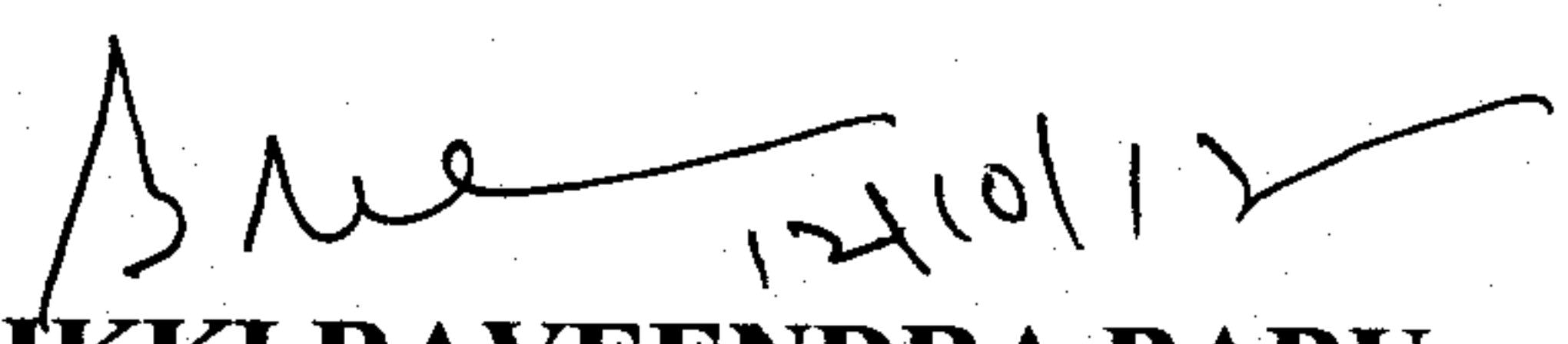
Proof of service of notice on statutory authorities filed.

Reply to Common representation of Regional director filed.

No representation received from public.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of October, 2017.